

**HIGH COURT OF ANDHRA PRADESH**

\*\*\*\*\*

**SITTINGS ARRANGEMENTS OF THE HON'BLE JUDGES  
DURING THE SECOND HALF OF SUMMER VACATION, 2022  
(FROM 27-05-2022 TO 10-06-2022),  
[i.e. FOR 3<sup>RD</sup> and 4<sup>TH</sup> VACATION COURTS]**

1.	<b>Sri U. Durga Prasad Rao, J &amp; Sri B.Krishna Mohan, J</b>  (DIVISION BENCH)	Division Bench Matters including Habeas Corpus Petitions
2.	<b>Sri U.Durga Prasad Rao, J</b>  (SINGLE BENCH)	Writ Petitions (other than Service Matters) of Home, Law and Legislature, Revenue and Land Acquisition and <b>Writ Petitions not elsewhere specified.</b>  Writ Petitions of Endowments, Tirumala Tirupathi Devasthanams, Excise, Transport, Roads and Buildings, Mines, Industries and Commerce, Civil Supplies & Essential Commodities, Education, Universities, Municipalities & Urban Development, APCRDA
3.	<b>Sri B.Krishna Mohan, J</b>  (SINGLE BENCH)	Writ Petitions (other than Service Matters) of Women Development & Child Welfare, Social Welfare, B.C.Welfare & Minority Welfare, Fisheries & Animal Husbandry, Factories & Labour Departments, Employment Generation, Training, Youth Services and Sports, General Administration Department, Finance & Planning, Co-operative Societies, Right to Information Act, Urban Land Ceiling, Land Reforms Cases, Departments of Central Government, Central Government Undertakings, Central Government Corporations, Housing Department, Panchayat Raj & Rural Development, Departments of Health, Medical & Family Welfare
4.	<b>Sri Venkateswarlu Nimmagadda, J</b>  (SINGLE BENCH)	All Civil Matters and CRPs, under Article 227 of the Constitution of India;  Bails, Anticipatory Bails; Conviction appeals and Revisions; or any revision seeking stay of the order passed on or after 27.05.2022.  Writ Petitions (other than Service Matters) of Food, Agriculture & Market Committees, Forest, Environment, Energy, Science & Technology

**Note:**

1. All Lunch Motions/Urgent Mentions relating to the Division Bench matters shall be moved before the Hon'ble Division Bench, comprising Hon'ble Sri Justice U.Durga Prasad Rao and Hon'ble Sri Justice B.Krishna Mohan, at the Bench/Court Hall at 10-30 am.

2. All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of Hon'ble Sri Justice U.Durga Prasad Rao at the Bench/Court Hall at 10:15 a.m.

3.All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of Hon'ble Sri Justice B. Krishna Mohan at the Bench/Court Hall at 10:15 a.m.

4.All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of Hon'ble Sri Justice Venkateswarlu Nimmagadda at the Bench/Court Hall at 10:30 a.m.

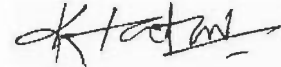
5. Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.

6. No pending case, except where there is a specific order to post during the Vacation, shall be taken up in the vacation.

7. No criminal petitions/writ petitions for quashing of investigation/ FIR/ charge sheets will be entertained under Section 482 Cr.P.C. or under Article 226 of the Constitution of India, except under exceptional circumstances during Summer Vacation period.

8. No Service matters, Public Interest Litigation Matters, release of vehicles and matters covered under Stamps and Registration Act will be entertained.

By order



VACATION OFFICER

Vacation Officers:

1. Sri K.Tata Rao, Deputy Registrar - 7901625301
2. Sri A. Vijaya Babu, Assistant Registrar - 9440668531 / 7989818221
3. Sri B. Chitti Joseph, Assistant Registrar - 7901625245
4. Sri P. Vinod Kumar, Assistant Registrar - 7901625212